COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO.64 OF 2015

&

I.A. NO.92 OF 2015, I.A. No.121 OF 2015 & IA No.131 of 2015

Dated: 30th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I J Kapoor, Technical Member

In the matter of:

Western Electricity Supply Co of Orissa Ltd & OrsAppellant(s)

Vs.

Orissa Electricity Regulatory Commission & OrsRespondent(s)

Counsel for the Appellant(s) : Mr. Buddy A Ranganadhan

Mr. Hasan Murtaza Ms. Malvika Prasad

Counsel for the Respondent(s) : Mr. Udayan Verma for Mr. P C Sen, Sr. Adv.

Mr. Raiesh Kumar for Mr. Rutwik Panda

For OERC

Mr. R K Mehta

Ms. Himanshi Andley

Mr. Elangbam Premjit Singh for R-2, R - 3

Mr. Ganesan Umapathy for R-4

Mr. Sitesh Mukherjee Mr. Gautam Chawla

Ms. Akansha Tyagi for R-5

<u>ORDER</u>

We have heard Mr. Sitesh Mukherjee, learned counsel for Respondent No.-5. List the matter for further hearing on <u>03.07.2017 at 2.30.p.m.</u>

(I J Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

Pr/hks